

To,  
The Registrar (General),  
National Green Tribunal,  
Principal Bench,  
New Delhi.

No. 346/G/Lokesh Khurana/OA-108/2023

Date 05/07/2023

**Subject: Supplementary Report in compliance of order dated 21/02/2023 passed by NGT on OA No 108/2023 titled by Lokesh Kumar Khurana Versus State of Uttar Pradesh & Ors.**

Sir,

In reference to the above O.A. Hon'ble Tribunal on dated 21/02/2023 issued directions effective part of which Status that:-

" 3. In our view, a substantial question relating to environment due to implementation of Scheduled Enactments under National Green Tribunal Act, 2010 (hereinafter referred to as 'NGT Act, 2010') has arisen but before taking any further action in the matter, we find it appropriate to obtain a factual report for purpose whereof, we constitute a joint Committee comprising State PCB, CPCB, Municipal Commissioner, Meerut Nagar Nigam and District Magistrate, Meerut who shall visit the site, collect relevant information and submit factual status and action taken, if any, report within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

4. District Magistrate, Meerut will be the nodal agency for compliance and coordination.

5. The report need to mention quantity of solid waste generation, daily processing of waste and legacy waste currently existing and steps taken to remediate. "

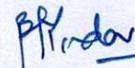
In compliance of the above order, the Supplementary Report is being submitted which is annexed as annexure-1.

The above report is presented for perusal please.

With regards.

Enclosure: Supplementary Report

Yours faithfully



(Bhuvan Prakash Yadav)  
Regional Officer,  
U.P. Pollution Control Board,  
Meerut

**SUPPLEMENTARY REPORT**  
**PLACED BEFORE HON'BLE NATIONAL GREEN TRIBUNAL**  
**(NGT), NEW DELHI**  
**O.A. No. 108 of 2023**

**IN THE MATTER OF**  
**LOKESH KUMAR KHURANA** **APPLICANT**

**VERSUS**

**STATE OF UTTAR PRADESH & ORS.** **RESPONDENT**

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2.	ANNEXURE-A: HON'BLE NGT ORDER DATED:21.02.2023	

## **Supplementary Report**

**In compliance of**  
**Hon'ble NGT, Principal Bench, New Delhi's order dated 21.02.2023**  
**In the matter of Original Application No.108/2023**  
(Lokesh Kumar Khurana Versus State of Uttar Pradesh & Ors.)

**Joint Committee**  
(CPCB, UPPCB & District Magistrate & Municipal  
Commissioner Meerut, UP)

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## 1.0. Background

In compliance of the Hon'ble NGT order dated 21.02.2023 in the matter of O.A. No. 108 of 2023 Lokesh Kumar Khurana Versus State of Uttar Pradesh & Ors. regarding grievance is that at Meerut City, daily generation of Municipal Solid Waste is about 1200 metric tonnes which is being dumped by Nagar Nigam at an open land in Lohianagar Awasiya Yojna on Meerut Hapur road near Village Ghosipur and the huge quantity of Municipal Solid Waste dumped thereat has resulted in huge accumulation of solid waste which is causing not only damage to environment but also effecting health of the local people residing in the area. The relevant part of the order is as follow:

*"....In our view, a substantial question relating to environment due to implementation of Scheduled Enactments under National Green Tribunal Act, 2010 (hereinafter referred to as 'NGT Act, 2010') has arisen but before taking any further action in the matter, we find it appropriate to obtain a factual report for purpose whereof, we constitute a joint Committee comprising State PCB, CPCB, Municipal Commissioner, Meerut Nagar Nigam and District Magistrate, Meerut who shall visit the site, collect relevant information and submit factual status and action taken, if any, report within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. ..."*

In compliance to said order, following committee was constituted.

### Nominated Members

1. Sh. Amit Kumar Singh, ADM (E), Meerut
2. Sh. Harpal Singh, Nagar Swasthya Adhikari, Municipal Corporation Meerut
3. Sh. Bhuvan Prakash Yadav, RO, Regional Office UPPCB, Meerut
4. Sh. Arvind Kumar, Scientist 'C', CPCB, RD Lucknow

## 2.0. Inspection and Monitoring of Joint Committee:

In compliance to Hon'ble NGT order dated 21.02.2023 committee carried out the inspection of legacy waste processing facility at Lohianagar, Meerut on 11.04.2023 and submitted report on 24.04.2023. During inspection ground water samples were also taken within plant premise and outside the plant premise which were being analyzed at CPCB RD Lucknow laboratory. The analysis report is as bellow:

Parameters	Borewell within the plant (28.926227, 77.736742)	Hand pump near Power House Meerut (28.929429, 77.736742)	Hand pump near Primary School Ghosipur (28.925146, 77.739058)	Standards as per 10500:2012, Edition 2.2(2003-09) Desirable limit (mg/l except for pH)
pH	7.23	7.26	7.34	6.5-8.5
TDS	<b>2427</b>	<b>878</b>	326	500
Phenol	<0.1	<0.1	<0.1	0.001
Chloride	<b>927</b>	177	27.9	250
Sulphate	23.6	38.4	9.57	200
Nitrate	33.6	<2.2	<2.2	45
Total Hardness	<b>1260</b>	<b>636</b>	250	300
Chromium-VI	<0.1	<0.1	<0.1	0.05

All values are in mg/l except pH.

As given in above table, the borewell within the plant was found Non-Complying in terms of TDS, Chloride and Total hardness and the Hand pump near Power House Meerut was found Non-Complying in terms of TDS and Total hardness w.r.t. Standards as per 10500:2012, Edition 2.2(2003-09).

**2.1. Recommendations:**

Regular ground water monitoring should be carried out by Municipal Corporation, Meerurt as per Standards 10500:2012, Edition 2.2(2003-09) under Solid Waste Management Rules, 2016 and should be submitted to UPPCB.

<p><i>Arvind Kumar</i> 04/07/2023</p> <p><b>(Arvind Kumar)</b> Scientist 'C', CPCB, RD Lucknow</p>	<p><i>BPY</i> <i>Prakash Yadav</i> 04/7/2023</p> <p><b>(Bhuvan Prakash Yadav)</b> RO, Regional Office UPPCB, Meerut</p>
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